

(22)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/727/ (IB)/2018
NAME OF THE PETITIONER(S) : SPACE CONCEPT
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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K. BALAGANESH .
for. M/s. GENCON +
ASSOCIATES

Counsel for
PETITIONER .

K. B. J.

ORDER

Counsel for the Applicant present. There is no representation on behalf of the Respondent. **The Registry** is directed to issue notice to the Respondent. Counsel for the Applicant is also directed to serve a private notice to the Registered Office address of the Corporate Debtor and file proof of service along with an affidavit on next date of hearing. Put up on **24.07.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)